

(c) the details of marketing facilities being made available to these Food Parks, especially those located in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) A strong and dynamic food processing sector plays a vital role in reduction in the wastage of perishable agricultural produce, enhancing shelf life of food products, value addition to agricultural produce, diversification and commercialization of agriculture, generation of employment and creating surplus for the export of agro and processed foods. All these activities help in enhancing income of the farmers. Government of India is implementing various schemes for promotion and development of food processing sector in the country.

(b) Government of India has created Food Processing Fund of ₹ 2000 crore in NABARD to make available affordable credit for establishing the designated Food Parks and also for setting up of individual food processing units in the designated Food Parks. Farmers, farmer producer organisations alongwith other entrepreneurs and organizations are eligible to avail credit from this fund for setting up of Mega Food Parks and/or food processing units in the designated Food Parks. Farmers are also indirect beneficiaries of the activities undertaken by the Mega Food Parks and the processing units set up with the help of Food Processing Fund; such as sourcing of raw material by the processing units, value addition and enhancing shelf life of agricultural produce, transfer of modern technologies of agriculture production, use of waste by-products of the fruits and vegetables and direct/indirect employment generation etc. These activities help in reduction of agricultural produce and increasing income of the farmers.

(c) The Ministry is providing all possible support to Mega Food Parks (MFPs), including MFPs in Maharashtra, in attracting investment for setting up processing units in the Park. State Governments are being pursued to extend special fiscal and other benefits to the Parks to make investment more attractive. Ministry is also promoting marketing of Mega Food Parks through various modes like, advertisement in newspapers, participation in domestic and international exhibitions etc., organising conferences and investment summits in various parts of the country in association with Special Purpose Vehicles (SPVs), National level Industry Associations and Chambers of Commerce.

#### **Action plan to boost FPI in Andhra Pradesh and Telangana**

2344. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has mapped the potential of Food Processing sector in Andhra Pradesh and Telangana;

(b) if so, the specific sectors identified as thrust area; and

(c) whether Government has finalized any action plan to give a boost to the Food Processing Industry (FPI) in both the States, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) The Food Processing sector in the country, including Andhra Pradesh and Telangana has vast potential as the present level of processing in the country is less than 10% of the agriculture produce in the country. Based on the figures provided by Central Statistics Office (CSO), Gross Value Added in the Food Processing sector in 2013-14 was ₹ 6039.65 crore in Andhra Pradesh and ₹ 3610.29 crore in Telangana. India's food processing sector covers fruits, vegetables, cereals, oil seeds, pulses, milk, eggs, poultry meat, meat and marine.

(c) To give a boost to the Food Processing sector in the country, including Andhra Pradesh and Telangana, the Ministry of Food Processing Industries is implementing the schemes of Mega Food Park, Cold Chain, Value addition and Preservation Infrastructure and Setting up / Modernisation of Abattoirs. The number of projects sanctioned in these two States under each of the schemes are as follows:

Number of Projects Sanctioned under	Andhra Pradesh	Telangana
Mega Food Park	3	3
Cold Chain	2	3
Abattoirs	1	1

#### **Impact of 100 per cent FDI in Food Processing sector**

2345. SHRI DILIP KUMAR TIRKEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has decided to allow 100 per cent Foreign Direct Investment (FDI) in the Food Processing Industry; and

(b) if so, whether any assessment has been made to ascertain its impact on the domestic Food Processing Industry and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) Foreign Direct Investment (FDI) is permissible in food processing sector up to 100 per cent through automatic route for all the processed food products. In the General Budget 2016-17, the Government has also